

menace, several agencies such as the RBI, the Ministry of Finance, Ministry of Home Affairs, Security and Intelligence Agencies of the Centre and States, Central Bureau of Investigation etc. are working in tandem to thwart the illegal activities related to FICNs. FICN Coordination Cell (FCORD) has been formed by the Government to share intelligence/information amongst different security agencies of the State/Centre to counter the menace of circulation of FICN within the country. On the international level, the issue of circulation of FICN has been raised with the FATF (Financial Action Task Force).

**Action taken to recover tax arrears from GMR Group**

2191. SHRI ANIL DESAI : Will the Minister of FINANCE be please to state:

- (a) whether it is a fact that investigation team of Income Tax personnel searched offices of the GMR Group across the country;
- (b) whether it is a fact that the Group had evaded payment of tax; and
- (c) if so, the action taken by Government against the company to recover tax arrears ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM) : (a) Yes, Sir.

(b) and (c) Following the search action, investigations have been undertaken, utilising the evidences gathered during the search proceedings. The amount of tax evaded can be quantified after completion of assessment/re-assessment of income.

**Less agriculture credit by banks in rural areas**

2192. SHRI A. ELAVARASAN : Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Banks in rural areas are giving less agriculture credit than they did 20 years ago and the share of total agriculture credit by rural branches of banks have declined from 55 per cent in 1990 to 38.5 per cent in 2010;
- (b) whether it is also a fact that the contribution of urban and metropolitan bank branches to agriculture credit has more than doubled from 15 per cent to 34 per cent during the same period;
- (c) if so, the details thereof;
- (d) whether the available data raised questions about the segments to which the credit is actually flowing and whether it is reaching the indented beneficiaries; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA) : (a) to (e) Reserve Bank has reported that agricultural credit (outstanding) by Scheduled Commercial Banks according to population group as on 31st March, 1990, 2000 and 2010 are as under:

(Amount in Rs. Lakhs)

Population Group	Year		
	1990	2000	2010
Rural	922658 (55.5)	2223501 (48.7)	15013535 (38.5)
Semi Urban	492305 (29.6)	1387464 (30.4)	10871074 (27.9)
Urban	181616 (10.9)	455079 (10.0)	6756848 (17.3)
Metropolitan	66029 (4.0)	497783 (10.9)	6388373 (16.4)
TOTAL	1662607 (100.0)	4563827 (100.0)	39029830 (100.0)
Memo: Urban+Metropolitan	247645 (14.9)	952862 (20.9)	13145221 (33.7)

1. Figures in parenthesis represent percentage to totals.
2. Data are as per place of utilization.
3. *Source*: Basic Statistical Returns of Scheduled Commercial Banks, Vol. 19 (1990), 29 (2000) and 39 (2010).

As would be seen from the above table, the credit outstanding in rural and semi-urban areas in 2010 is over 16 and 22 times respectively of the corresponding period in 1990.

#### CD of Indian account holders in France

†2193. SHRI SHANTA KUMAR : Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact the France has handed over a CD to Government which contains names of 700 Indian account holders having accounts in foreign banks; and

(b) if so, the steps taken by Government to confirm these illegal accounts?

†Original notice of the question was received in Hindi.